

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO 2153**  
TO BE ANSWERED ON 02.12.2019

PRIMITIVE TRIBAL GROUP IN JHARKHAND

**2153. SHRIMATI VEENA DEVI:**

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the population of primitive tribals is decreasing continuously in the country, especially in Jharkhand and if so, the details thereof;
- (b) whether the Government has started/is sponsoring 'Primitive Tribal Group Development' for the overall development of primitive tribes and if so, the details thereof;
- (c) the amount released for the development of tribals and the amount utilised during last three years; and
- (d) the outcome of development schemes for the upliftment of such tribals?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a):** There are certain tribal communities who have declining or stagnant population, low level of literacy, pre-agricultural level of technology and are economically backward in the country. These groups are among the most vulnerable section of our society as they are few in numbers, have not attained any significant level of social and economic development and generally inhabit remote localities having poor infrastructure and administrative support. 75 such groups have been identified in 18 States including Jharkhand & Union Territory of Andaman & Nicobar Islands and categorized as Particularly Vulnerable Tribal Groups (PVTGs). List of PVTGs State / UT wise is given at **Annexure – I**. Population of PVTGs as available from Census 2011, are given at **Annexure – II**.

**(b) to (d):** Ministry of Tribal Affairs is implementing the scheme of "Development of PVTGs" for the activities like education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs.

The interventions under the scheme are demand driven and funds are provided to State Governments based upon proposals received from the State Government duly approved by Executive Committee and after appraisal and approval thereof by a Project Appraisal Committee (PAC) constituted in this Ministry for the purpose. The details of the funds released and Utilization Certificate submitted by the State Governments during the last three years under the scheme of "Development of PVTGs" are given at **Annexure - III**.

**Annexure - I referred to in reply to part (a) of Lok Sabha Un-starred Question No.2153 for 02.12.2019 regarding “Primitive Tribal group in Jharkhand”**

**State / UT - wise Particularly Vulnerable Tribal Groups (PVTGs)**

Name of States/Union Territory	S.No	Name of the Particularly Vulnerable Tribal Group	Name of States/Union Territory	S.No	Name of the Particularly Vulnerable Tribal Group
Andhra Pradesh (including Telangana)	1	Chenchu	Maharashtra	41	Katkaria /kathodi
	2	Bodo Gadaba		42	Kolam
	3	Gutob Gadaba		43	Maria Gond
	4	Dongaria Khond	Manipur	44	Maram Naga
	5	Kutia Kondha		Odisha	45
	6	Kolam	46		Birhore
	7	Konda Reddi	47		Bondo
	8	Kondasavara	48		Didayi
	9	Bondo Porja	49		Dongaria Khond
	10	Khond Porja	50		Juang
	11	Parengi Porja	51		Kharia
	12	Tothi	52		Kutia Kondha
Bihar (including Jharkhand)	13	Asur	53		Lanjia Saura
	14	Birhor	54		Lodha
	15	Birjia	55		Mankirdia
	16	Hill Kharia	56	Paudi Bhuiya	
	17	Korwa	57	Saura	
	18	Mal Paharia	Rajasthan	58	Saharia
	19	Parhaiya	Tamil Nadu	59	Irular
	20	Sauria Paharia		60	Kattunayakan
	21	Savara		61	Kota
Gujarat	22	Kolgha		62	Korumba
	23	Kathodi		63	Paniyan
	24	Kotwalia		64	Toda
	25	Padhar		Tripura	65
	26	Siddi	Uttar Pradesh (including Utrakhand)	66	Buksa
Karnataka	27	Jenu Kuruba		67	Raji
	28	Koraga	West Bengal	68	Birhor
Kerala	29	Cholanaikayan		69	Lodha
	30	Kadar		70	Totos
	31	Kattunayakan	Andaman & Nicobar island	71	Great Andamanies
	32	Koraga		72	Jarawa
	33	Kurumbas		73	Onge
Madhya Pradesh (including Chhattisgarh)	34	Abujh Maria		74	Sentinelese
	35	Baiga		75	Shom Pen
	36	Bharia			
	37	Birhor			
	38	Hill Korba			
	39	Kamar			
40	Sahariya				

**Annexure - II referred to in reply to part (a) of Lok Sabha Un-starred Question No.2153 for 02.12.2019 regarding “Primitive Tribal group in Jharkhand”**

**Census Population Data related to PVTGs**

S. No	State	Name of the PVTGs	Population as per Census 2011
1	Andhra Pradesh	Chenchu	64227
		Konda Reddi	107747
		Tothi	4811
		<b>Total</b>	<b>176785</b>
2	Bihar	Asur	4129
		Birhor	377
		Birjia	208
		Korwa	452
		Mal Paharia	2225
		Parhaiya	647
		Sauria Paharia	1932
		Savara	80
		<b>Total</b>	<b>10050</b>
3	Jharkhand	Asur	22459
		Birhor	10726
		Birjia	6276
		Korwa	35606
		Mal paharia	135797
		Parhaiya	25585
		Sauria Paharia	46222
		Savara	9688
		<b>Total</b>	<b>292359</b>
4	Gujarat	Padhar	30932
		Siddi	8661
		<b>Total</b>	<b>39593</b>

5	Karnataka	Jenu Kuruba	36076
		Koraga	14794
		<b>Total</b>	<b>50870</b>
6	Kerala	Kadar	2949
		Kattunayakan	18199
		Kurumbas	2586
		Koraga	1582
		<b>Total</b>	<b>25316</b>
7	Madhya Pradesh	Baiga	414526
		Kamar	666
		<b>Total</b>	<b>415192</b>
8	Chhattisgarh	Baiga	89744
		Kamar	26530
		<b>Total</b>	<b>116274</b>
9	Odisha	Birhore	596
		Didayi	8890
		Juang	47095
		Lodha	9785
		Mankirdia	2222
		<b>Total</b>	<b>68588</b>
10	Tamil Nadu	Kattunayakan	46672
		Kota	308
		Korumba	6823
		Irular	189661
		Paniyan	10134
		Toda	2002
		<b>Total</b>	<b>255600</b>

11	Tripura	Raing	188220
		<b>Total</b>	<b>188220</b>
12	Uttar Pradesh	Buksa	4710
		Raji	1295
		<b>Total</b>	<b>6005</b>
13	Uttarakhand	Buksa	54037
		Raji	690
		<b>Total</b>	<b>54727</b>
14	West Bengal	Birhor	2241
		<b>Total</b>	<b>2241</b>
15	Andaman & Nicobar Islands	Jarawa	380
		Onge	101
		Sentinelese	15
		Shom Pen	229
		<b>Total</b>	<b>725</b>
<b>Grand Total</b>			<b>1702545</b>

**Annexure – III referred to in reply to parts (b) to (d) of Lok Sabha Un-starred Question No.2153 for 02.12.2019 regarding “Primitive Tribal group in Jharkhand”**

**Details of the funds released and Utilization Certificate (UC) submitted by the State Governments during the last three years under the scheme of “Development of PVTGs”**

**(Rs. in lakh)**

S.No.	Name of State	2016-17		2017-18		2018-19	
		Funds Released	UC Received	Funds Released	UC Received	Funds Released	UC Received
1	Andhra Pradesh	5105.00	5105.00	2076.00	2076.00	1837.00	1837.00
2	Andaman & Nicobar Island	100.00	57.00	200.00	0.00	0.00	0.00
3	Bihar	342.84	0.00	295.91	158.47	0.00	0.00
4	Chhattisgarh	1230.00	1230.00	1089.50	1089.50	1051.50	1051.50
5	Gujarat	779.12	779.12	390.67	390.67	604.00	331.39
6	Jharkhand	3120.00	3120.00	2043.75	2043.75	3295.79	700.00
7	Karnataka	136.00	136.00	467.00	467.00	460.00	460.00
8	Kerala	100.00	0.00	62.00	0.00	0.00	0.00
9	Madhya Pradesh	10460.00	9950.00	8232.46	8232.46	7998.09	5508.50
10	Maharashtra	2077.00	2077.00	1226.25	1226.25	1230.26	1230.26
11	Manipur	329.00	329.00	195.00	195.00	1157.55	0.00
12	Odisha	1379.00	1379.00	1297.00	1297.00	3626.00	738.31
13	Rajasthan	1331.00	1331.00	1038.00	1038.00	1008.00	1008.00
14	Tamil Nadu	3055.00	2868.27	1770.75	1458.00	0.00	0.00
15	Telangana	1139.00	1139.00	778.00	778.00	533.00	533.00
16	Tripura	2250.00	2250.00	2305.00	2072.28	789.53	0.00
17	Uttar Pradesh	0.00	0.00	17.96	17.96	0.00	0.00
18	Uttarakhand	292.48	292.48	130.00	130.00	565.86	206.00
19	West Bengal	574.00	574.00	330.76	0.00	843.42	0.00

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